

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 210/2024/EZ

In The Matter of:  
Nandini Chakravarty

... APPLICANT

VERSUS

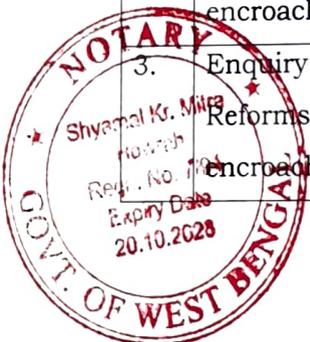
State of West Bengal & Ors.

... RESPONDENT(S)

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 01,  
DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

INDEX

SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit.		1-8
2.	Letter of the Sub-Divisional Officer, Sadar, Howrah to the Block Land and Land Reforms Officer, Domjur regarding submission of encroachment details.	'R-1'	9
3.	Enquiry report of the Block Land and Land Reforms Officer, Domjur containing encroachment details.	'R-2'	<del>10-28</del> 10-28

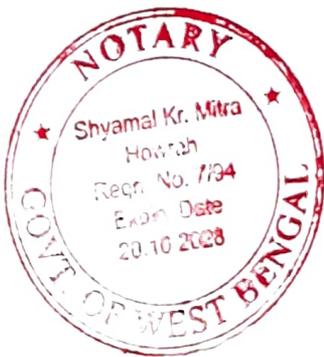


1 08 DEC 2025

4.	Letter issued to the Child Development Project Officer, Domjur by the Sub-Divisional Officer, Sadar, Howrah regarding shifting of the ICDS centre from encroached portion of Bagdibudi canal.	'R-3'	<del>33</del> 29
5	Direction issued to the Pradhan, Makardaha-I Gram Panchayet regarding removal of encroachment on Bagdibudi canal.	'R-4'	<del>35</del> -30
6	Letter received from the Executive Engineer, Lower Damodar Construction Division, Irrigation and Waterways Department	'R-5'	31-32 <del>37-38</del>

Filed by

Sri Rajib Ray  
Advocate  
For The State of West Bengal



  
08 DEC 2025

- 78 -

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 210/2024/EZ

In The Matter of:

Nandini Chakravarty

... APPLICANT

VERSUS

State of West Bengal &amp; Ors.

... RESPONDENT(S)

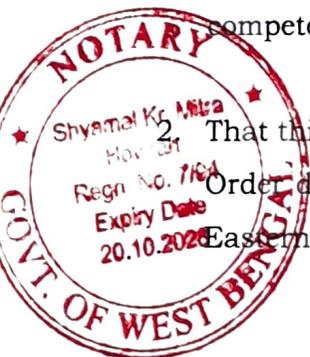
REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 01, DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

*L-217/2025*  
*Sl. No.*

I, Deepap Priya, D/o Sri I. Palraj, by faith- Hindu, by occupation-service, presently posted as District Magistrate & Collector, Howrah, having office at New Collectorate Building, 3<sup>rd</sup> Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, do hereby solemnly affirm and declare as follows: -

1. That, I am serving as District Magistrate & Collector, Howrah district, having my office at New Collectorate Building, 3<sup>rd</sup> Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.

2. That this report in the form of affidavit is filed in compliance to the Solemn Order dated 09.10.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.



08 DEC 2025

-X-

3. That in compliance with the solemn order dated 09-10-2025 passed by Hon'ble Tribunal, I issued necessary order to the Sub-Divisional Officer, Sadar, Howrah under my command and ensure that entire Bagdibudi canal is cleared of all the weeds, shrubs and sediments and wherever illegal construction have been put up, the same should be demolished and the canal should be restored to its original position. The Sub-Divisional Officer, Sadar, Howrah issued a letter to the Block Land and Land Reforms Officer, Domjur regarding submission of encroachment details vide no. 3047/25/SS (C) dated 12-11-2025.

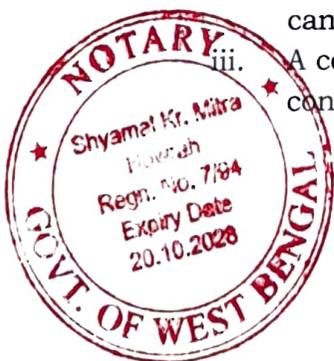
The photocopy of the above-mentioned letter is annexed herewith and marked as "R-1".

4. That in reply to the aforesaid letter of the Sub-Divisional Officer, Sadar, Howrah the Block Land and Land Reforms Officer, Domjur has submitted a report vide no. 3291/Dom/2025 dated 27.11.2025 in which it has been stated that a joint field inspection was held on 27.11.2025 along Bagdi Budi Canal in the presence of following officials:

1. Assistant Director & B.L.L.R.O Domjur.
2. Assistant Director and T.A Howrah.
3. Revenue Inspector of Mohiary I & II GP.
4. Revenue Inspector of Makardaha I & II GP.
5. The Nirman Sahayak of Makardaha I GP.

The joint field inspection revealed that there are **three encroachments** over the Bagdi Budi canal in Bhandardaha Mouza (JL-32) over RS plot-3453/3690 (corresponding LR plot- 2949 which is presently recorded in favour of various Raiyats), classification -Khal, Total Area-0.54 acre, details of which are as stated below-

- i. There is a one storied ICDS Building with Roof measuring about 10.5ft x 60 ft with a tube well in front side.
- ii. A dump of earth filling was found measuring 39 ft x 10 ft over the canal.
- iii. A concrete slab structure measuring 10 ft x 1.6 ft standing over 4 concrete pillars was found adjacent to a Shiv Mandir.



The photocopy of the said enquiry report of the Block Land and Land Reforms Officer, Domjur along with coloured photographs and enclosures are annexed herewith and marked as **"R-2"**.

5. That based on the aforesaid enquiry report of the Block Land and Land Reforms Officer, Domjur, the Sub-Divisional Officer, Sadar, Howrah has directed the Child Development Project Officer, Domjur to identify an alternative and suitable location for shifting the ICDS centre from the encroached portion of the Bagdibudi canal and to initiate necessary steps for relocation of the said ICDS centre within 15-12-2025 vide letter no. 3259/25/SS (C) dated 05-12-2025.

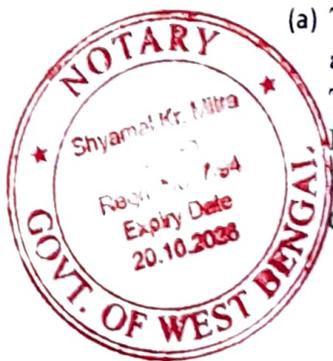
The photocopy of the aforesaid letter of the Sub-Divisional Officer, Sadar, Howrah issued to the Child Development Project Officer, Domjur is annexed herewith and marked as **"R-3"**.

6. That the Sub-Divisional Officer, Sadar, Howrah also issued direction to the Pradhan of Makardaha-I Gram Panchayat for removal of the other encroachments as contained in the report of the Block Land and Land Reforms Officer, Domjur within 15-12-2025 vide letter no. 3266/25/SS (C) dated 05-12-2025.

The photocopy of the aforesaid letter of the Sub-Divisional Officer, Sadar, Howrah issued to the Pradhan, Mohiary-II Gram Panchayat is annexed herewith and marked as **"R-4"**.

7. That the Executive Engineer, Lower Damodar Construction Division, Irrigation and Waterways Department has sent a report vide letter no. 3199 dated 05-12-2025 in which the following has been stated:

- (a) The location in question is a low-lying area and is prone to the accumulation of storm water during seasons of heavy rainfall. There exists a local drainage Khal, maintained by the local Gram Panchayat, which carries drainage water to the north of Mrs. Nandini Chakraborty's premises and outfalls into Branch Channel V of the Howrah Drainage Channel, which is maintained



by the Irrigation & Waterways Department (I&WD), GoWB. From there, the water is ultimately discharged into the Hooghly River via the Howrah Drainage Channel.

(b) A series of phased drainage improvement works are being undertaken by the I&WD to ensure the quick disposal of floodwater. Recently, the entire 12.5 km stretch of the Howrah Drainage Channel was desilted, resulting in significantly faster disposal of storm water during the heavy rainfall observed in August of this year.

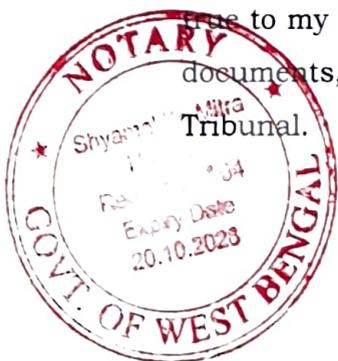
(c) A proposal for the de-siltation of Branch Channel V is also under active consideration by the I&WD to improve the drainage carrying capacity of the khal. Simultaneously, the existing drainage channel outfalling to Branch Channel V is being periodically cleared by the Makardah G.P. to remove flow obstructions. Similarly, floating obstructions in Branch Channel V are cleared periodically by the I&WD under the Annual Maintenance Contract. Further improvements are anticipated once the desiltation of the Branch Channel is completed

The photocopy of the report of the Executive Engineer, Lower Damodar Construction Division, Irrigation and Waterways Department containing coloured photographs are annexed herewith and marked as “R-5”.

8. That I am taking all necessary steps within the boundaries of law at present to remove the unauthorized permanent structures encroaching the Bagdibudi canal and the same is being expedited under intensive supervision from this end.

9. That the statements contained in paragraphs of the foregoing affidavit are true to my knowledge and are based on information derived from relevant documents, and rest are my respectful submissions before the Hon'ble

Tribunal.



08 DEC 2025

10. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me



Advocate

For the State of West Bengal

  
Deponent

District Magistrate  
&  
Collector, Howrah

  
08 DEC 2025



—X—

R-1 294



GOVERNMENT OF WEST BENGAL  
OFFICE OF THE SUB - DIVISIONAL OFFICER  
SADAR, HOWRAH

Memo No. 3047/25/SS(C)

Date: 12/11/2025

To:  
The Block Land and Land Reforms Officer  
Domjur

**Sub: Regarding submission of encroachment details**

Ref.: - Solemn order dated 09-10-2025 of Hon`ble NGT, Eastern Zone Bench, Kolkata i.e.w. OA No. 210/2024/EZ in the matter between Nandini Chakravarty-vs- State of West Bengal

Madam,

Please find enclosed the aforesaid order of Hon`ble Tribunal, which is self-explanatory.

In view of above, you are requested to furnish urgently the details as solicited by Hon`ble Tribunal as per following proforma after conducting a field enquiry on 14-11-2025 positively:

Area encroached upon	Land Details (Plot no. with Mouza)	Name of Encroacher	Parentage & Residential Address of encroacher	Whether any action already initiated for removal of such encroachment	Remarks

*[Signature]*  
Sub-Divisional Officer  
Howrah

Memo No. 3047/1(2)/25/SS(C)

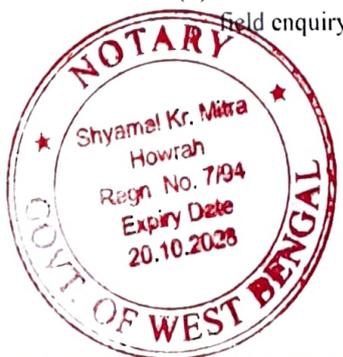
Date: 12/11/2025

Copy forwarded for information and taking necessary action to:

- (1) The Block Development Officer, Domjur Dev. Block
- (2) The Inspector-in-Charge, Domjur PS with request to ensure smooth conduct of the field enquiry scheduled on 14-11-2025.
- (3) The Pradhan, Mohiary – II GP with request to spare Nirman Sahayak for smooth conduct of the field enquiry on 14-11-2025.

*[Signature]*  
Sub-Divisional Officer  
Howrah

D:\My Documents\Regarding submission of encroachment details.doc



08 DEC 2025



**Govt. of West Bengal  
Office of the Block Land & Land Reforms Officer  
Domjur, Howrah**

Memo No. 3291/Dom/2025

Date :27.11.2025

To  
The Sub Divisional Officer,  
Howrah

**Sub.-: Regarding submission of encroachment details**

Ref: (1) Solemn order dated 09-10-2025 of Hon'ble NGT, Eastern Zone bench, Kolkata i.c.w OA No. 210/2024/EZ in the matter between Nandini chakraborty-vs- State of Wes Bengal  
(2) Your Office Ref. memo no: 3047/25/SS(c) dt 12.11.2025

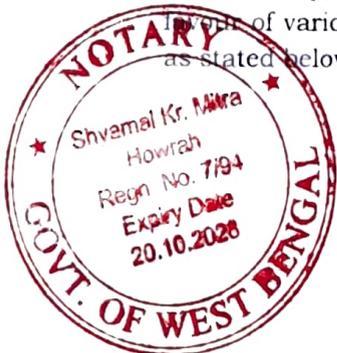
Respected Madam,

With reference to the above, a joint field inspection was done on 27.11.2025 along Bagdi Budi Canal in the presence of following officials:

1. Assistant Director & B.L.L.R.O Domjur
2. Assistant Director and T.A Howrah
3. Revenue Inspector of Mohiary I & II GP
4. Revenue Inspector of Makardaha I & II GP
5. The Nirman Sahayak of Makardaha I GP

**OBSERVATIONS DURING JOINT INSPECTION:**

There are **three encroachments** over the Bagdi Budi canal in Bhandardaha Mouza (JL-32)over RS plot-3453/3690 (corresponding LR plot- 2949 which is presently recorded in the name of various Raiyats), classification -Khal, Total Area-0.54 acre, details of which are as stated below-



06 DEC 2025

-X-

- i. There is a one storied ICDS Building with Roof measuring about 10.5ft x 60 ft with a tube well in front side. This is shown in sketch map highlighted in red colour and marked as no. 1.
- ii. A dump of earth filling was found measuring 39 ft x 10 ft over the canal shown in sketch map which is highlighted in red colour and marked as no. 2.
- iii. A concrete slab structure measuring 10 ft x 1.6 ft standing over 4 concrete pillars was found adjacent to a Shiv Mandir which is highlighted in red colour and marked as no.3 in sketch map.

The sketch map is enclosed herewith.

This is for your kind information.

Encl.:

- 1) L.R Plot Information in English & Bengali
- 2) Sketch Map.
- 3) Relevant portion of Mouza Map.

Yours faithfully,

*[Handwritten Signature]*  
27/11/25

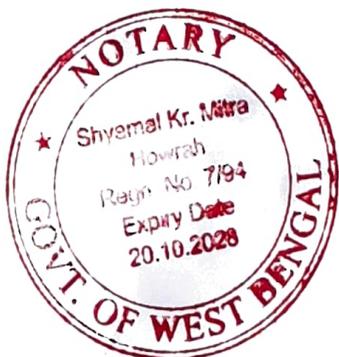
Assistant Director  
&  
Block Land & Land Reforms Officer  
Domjur, Howrah  
Block Land & Land Reforms Officer  
Domjur, Howrah

Memo No. 3291/DOM/25

Date- 27.11.2025

Copy Forwarded for information to The Additional District Magistrate & District Land and Land Reforms Officer, Howrah for his kind information.

Assistant Director  
&  
Block Land & Land Reforms Officer  
Domjur, Howrah



*[Handwritten Signature]*  
08 DEC 2025

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

- দাগের তথ্য -



জেলা- হাওড়া ব্লক- ডোমজুড় [০৫০১০৩২]  
 মৌজা- ভাওরদহ জে.এল.নং- ০৩২ খানা- ডোমজুড়  
 দাগ নং- ২৯৪৯ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৫৪০০  
 সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
২২	খাল	০.০০৮৯	০.০১০০	অর্জুন সর্দার পিতা-ননীলাল মাং-নিজ	
৪৮	খাল	০.০০২৫	০.০০০০	অনাথ দে পিতা-বিজয় মাং-নিজ	
৫৯	খাল	০.০০২৫	০.০০০০	অনিল দে পিতা-বিজয় মাং-নিজ	
৬১	খাল	০.০১৩৯	০.০১০০	অনিল নন্দর পিতা-দুলাল মাং-নিজ	সাধারণের ব্যবহার্য
২৭৫/১	খাল	০.০০৮০	০.০০০০	কালিন্দ সরদার পিতা-অবিনাশ মাং-নিজ	সাধারণের ব্যবহার্য
৩৮১	খাল	০.০০৭৮	০.০০০০	গিরিবালা দে স্বামী-শরত চন্দ্র মাং-নিজ	
৩৯৭	খাল	০.০১৩৯	০.০১০০	গুইরাম সর্দার পিতা-ননীলাল মাং-নিজ	



সাধারণের ব্যবহার্য

সাধারণের ব্যবহার্য

*Authenticated*  
*05/12/25*

Block Land & Land Reforms Office  
 Domjur, Howrah

(• উল্লিখিত খতিয়ানের সমস্ত অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে। )

For Office Use Only



Page ১ of ১১

০৪/১২/২০২৫ ০৩:০৩ PM

08 DEC 2025

- 12 X A -



**Government of West Bengal  
Block land & land Reforms Office  
Plot Information**

District- Howrah	Block-Domjur	0501032
Block-Domjur	J.L. No. 032	Thana-Domjur
Mouza-Bhandardaha	Classification - Khal	Land Area- 0.5400
LR Plot No.2949		
RS Plot no. 3453/3690		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
22	Khal	0.0089	0.0100	Arjun Sardar, S/o Nanilal Address- Bhandardaha	
49	Khal	0.0025	0.0000	Anath Dey S/o Bijay Address- Bhandardaha	
59	Khal	0.0025	0.0000	Anil Dey S/O Bijay Address- Bhandardaha	
61	Khal	0.0139	0.0100	Anil Naskar S/O Dulal Address- Bhandardaha	For Public purpose
275/1	Khal	0.008	0.0000	Kalipada Sardar S/O Abinash Address- Bhandardaha	For Public purpose
381	Khal	0.0078	0.0000	Giribala Dey W/O Sarat Chandra Address- Bhandardaha	
397	Khal	0.0139	0.0100	Guiram Sardar S/O Nanilal Address- Bhandardaha	

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

*Authenticated*  
  
 05/12/25  
 Block Land & Land Reforms Office,  
 Domjur, Howrah

পশ্চিমবঙ্গ সরকার  
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ  
-দাগের তথ্য-



জেলা- হাওড়া ব্লক- ডোমজুড় [০৫০১০৩৩]  
মৌজা- ভাগীরদহ জে.এল.নং- ০৩২ খানা- ডোমজুড়  
দাগ নং- ২৯৪৯ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৫৪০০  
সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৪৭৯	খাল	০.০০৬৯	০.০১০০	গৌর চন্দ্র কড়ুরী পিতা-শ্রীধর মাং-নিজ	সাধারণের ব্যবহার্য
৫০১	খাল	০.০০৬৩	০.০০০০	গাঁরা দে পিতা-পাল্ললাল মাং-নিজ	সাধারণের ব্যবহার্য
৫০৮/১	খাল	০.০১০৪	০.০১০০	চন্দ্রবিজয় শ্রীমানী পিতা-সত্যচরন মাং-৪নং আনন্দলেন শ্যামবাজার	সাধারণের ব্যবহার্য
৫১৯	খাল	০.০৮৩৩	০.০১০০	চাঁপা দাসী স্বামী-দুর্যোধন সর্দার মাং-নিজ	সাধারণের ব্যবহার্য
৫২৭	খাল	০.০০২৬	০.০১০০	চণ্ডী নস্কর পিতা-বটকৃষ্ণ মাং-নিজ	সাধারণের ব্যবহার্য
৫২৮/২	খাল	০.০০৬৮	০.০০০০	চাঁদু দে পিতা-শরত মাং-নিজ	সাধারণের ব্যবহার্য



*Authenticated*  
05/12/23  
Block Land & Land Reforms Officer  
Domjur, Howrah

(•উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only



Page ১ of ১১

০৪/১১/২০২৫ ০০:০০ PM

08 DEC 2025



পশ্চিমবঙ্গ সরকার

সমষ্টি কৃষি ও কৃষি সংস্কার আধিকারিকের করণ

-দাখলের তথ্য-



জেলা- হাওড়া ব্লক- ডোমজুড় [০৫০১০০১]  
 মৌজা- ভাগ্যরত্ন জে.এল.নং- ০৩২ খানা- ডোমজুড়  
 দাগ নং- ২৩৪২ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৯৪০০  
 সাবেক দাগ নং- ০৪২০/০৬৯০

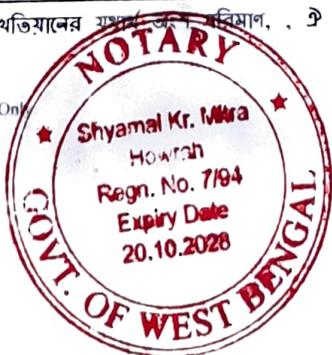
খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভের/লেপীর বিবরণ	মন্তব্য
৫৩৩/১	খাল	০.০২০৮	০.০১০০	দেবচন্দ্রের সর্দার পিতা- পাঁচকড়ি মাং- নিজ	
৫৫৪	খাল	০.০০৮৩	০.০০০০	জয়দেব কড়ুরী পিতা-নারায়ন মাং- নিজ	
৬০০	খাল	০.০০৩৫	০.০০০০	তারবালা সরদার স্বামী-ধনস্বয় মাং- নিজ	
৬৩৮	খাল	০.০৮৩৩	০.০৫০০	তীর্থচন্দ্র শ্রীমানী পিতা-গুরুদাস মাং- নিজ	
৬৭৭	খাল	০.০০৬৩	০.০০০০	দিলীপ দে পিতা-পাল্লালাল মাং- নিজ	
৬৮৮	খাল	০.০০৮৩	০.০১০০	দুলাল কড়ুরী পিতা-নারায়ন মাং- নিজ	
৭৩৬/১	খাল	০.০১০৪	০.০০০০	ধীরেন্দ্র নাথ বাদুরী পিতা-বিহারীলাল মাং- নিজ	



*Authenticated*  
 ০৫/১২/২৫  
 ০৫/১২/২৫  
 H.K.R. Land & Land Reforms  
 Domjur, Howrah

(•উল্লিখিত খতিয়ানের যথাযথ অংশ পরিমাণ, . ৩ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only



Page ৩ of ১১

০৪/১২/২০২৫ ০০:০০ PM

08 DEC 2025

— 1X.A —



Government of West Bengal  
Block land & land Reforms Office  
Plot Information

District- Howrah	Block-Domjur	0501032
Block-Domjur	J.L. No. 32	Thana-Domjur
Mouza- Bhandardaha	Classification - Khal	Land Area- 0.5400
LR Plot No.2949 RS Plot no. 3453/3690		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
533/1	Khal	0.0208	0.0100	Chatu Charan Sardar S/o Panchkari Address- Bhandardaha	
554	Khal	0.0083	0.0000	Jaydev Kururi S/O Narayan Address- Bhandardaha	
630	Khal	0.0035	0.0000	Tarabala Sardar W/O Dhananjay Address- Bhandardaha	
638	Khal	0.0833	0.0500	Tirtha Charan Srimani S/O Gurudas Address- Bhandardaha	
677	Khal	0.0063	0.0000	Dilip Dey S/O Pannalal Address- Bhandardaha	
688	Khal	0.0083	0.0100	Dulal Kururi S/O Narayan Address- Bhandardaha	
736/1	Khal	0.0104	0.0000	Dhirendranath Baduri S/O Biharilal Address- Bhandardaha	

Authenticated

*[Signature]*  
05/12/25  
Block Land & Land Reforms Officer  
Domjur, Howrah

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

For Office Use Only

পশ্চিমবঙ্গ সরকার

দশমি কৃষি ও কৃষি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- হাওড়া  
মৌজা- ভাওরদহ  
দাগ নং- ২১৪১  
সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

ব্লক- ডোমজুড়  
জে.এল.নং- ০৩১  
শ্রেণী- খাল

থানা- ডোমজুড়  
জমির পরিমাণ(এ)- ০.৭৪০০

১০৭০১০৩১

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রাযতের/লেসীর বিবরণ	মন্তব্য
৭৫২	খাল	০.০১২৫	০.০১০০	নন্দলাল দে পিতা-পরমেশ্বর সাং-নিজ	
৭১৪	খাল	০.০১৩৯	০.০০০০	নারায়ন নস্কর পিতা-দুলাল সাং-নিজ	
৮৮৬	খাল	০.০১০৪	০.০১০০	পঞ্চানন কদুরী পিতা-বিহারী সাং-নিজ	
১১৮০	খাল	০.০১০৪	০.০০০০	বিশ্বনাথ নস্কর পিতা-বিনোদ সাং-নিজ	
১১৮৮/১	খাল	০.০১০৪	০.০০০০	বিষ্ণুচরন শ্রীমানী পিতা-সত্যচরন সাং-৪ নং আনন্দ লেন , শ্যামবাজার	
১১৯১	খাল	০.০১২৫	০.০১০০	বিষ্ণুপদ দে পিতা-পরমেশ্বর সাং-নিজ	
১১৯৫	খাল	০.০০৮৯	০.০০০০	বিষ্ণুপদ সর্দার পিতা-ননীলাল সাং-নিজ	

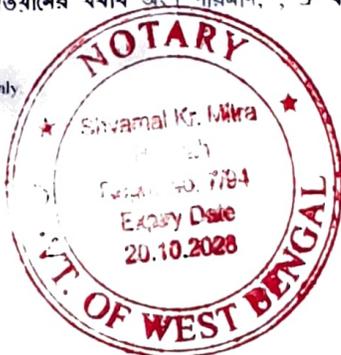
সাধারণের ব্যবহার্য

সাধারণের ব্যবহার্য

Authentic Copy  
Date: 08/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

(• উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে। )

For Office Use Only



Page 8 of 11

08/12/2025 06:06 PM

0 DEC 2025

- 18.A -



**Government of West Bengal  
Block land & land Reforms Office  
Plot Information**

District- Howrah	Block-Domjur	0501032
Block-Domjur	J.L. No. 032	Thana-Domjur
Mouza- Bhandardaha	Classification - Khal	Land Area- 0.5400
LR Plot No.2949		
RS Plot no. 3453/3690		

Khatlan NO.	Classification	Share	Area (Acre)	Rayat	Remarks
752	Khal	0.0125	0.0100	Nandalal Dey S/O Parmeshwar Address- Bhandardaha	
794	Khal	0.0139	0.0000	Narayan Naskar S/O Dulal Address- Bhandardaha	For public purpose
886	Khal	0.0104	0.0100	Panchanan Kururi S/O Bihari Address- Bhandardaha	
1180	Khal	0.0104	0.0000	Biswanath Naskar S/O Binod Address- Bhandardaha	
1188/1	Khal	0.0104	0.0000	Bishnucharan Srimani S/O Satya Charan Address- 4 no. Anaanda Lane, Shyambazar Bishnupada Dey	For public purpose
1191	Khal	0.0125	0.0100	S/O Parmeshwar Address- Bhandardaha	
1195	Khal	0.0089	0.0000	Bishnupada Sardar S/O Nanilal Address- Bhandardaha	

Actual Share Area in mentioend khatlan, will be considered as share of concerned plot in that Particular Khatlan

*Authenticated*  
Date: 05/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- হাওড়া ব্লক- ডোমজুড় |০৫০১০৩২|  
 মৌজা- ভাওরদহ জে.এল.নং- ০৩২ খানা- ডোমজুড়  
 দাগ নং- ১১৪৯ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৫৪০০  
 সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

খতিয়ান নং শ্রেণী অংশ অংশ পরিমাণ(এ) রাখতের/লেসীর বিবরণ মন্তব্য

১১১৭/১ খাল ০.০০৭০ ০.০০০০ বেচারাম কড়ুরী  
 পিতা-অধর  
 মাং-নিজ

সাধারণের ব্যবহার্য

১২৪৫ খাল ০.০০৮৩ ০.০১০০ ভদ্রেস্বর কড়ুরী  
 পিতা-নারায়ন  
 মাং-নিজ

১২৬৪ খাল ০.০০৮৯ ০.০১০০ ভীমচন্দ্র সর্দার  
 পিতা-ননীলাল  
 মাং-নিজ

১২৭৯ খাল ০.০২০৮ ০.০১০০ ভৌদর সর্দার  
 পিতা-কৃষ্ণচন্দ্র  
 মাং-নিজ

১৩০৫ খাল ০.০০৭৩ ০.০০৮৮ মদন কড়ুরী  
 পিতা-নারায়ন  
 মাং-পূর্বনওপাড়া

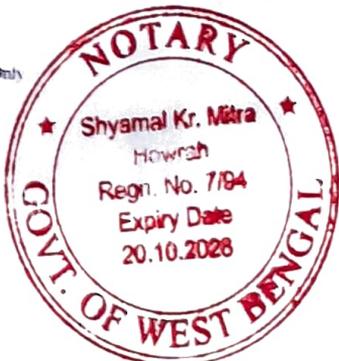
সাধারণের ব্যবহার্য

১৩২২ খাল ০.০০৬৮ ০.০০০০ মধুসূদন দে  
 পিতা-শরতচন্দ্র  
 মাং-নিজ

সাধারণের ব্যবহার্য

(•উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only



Page ৫ of ১১

০৪/১২/২০২৫ ০৩:০৩ PM

08 DEC 2025

— 1X . A —

Government of West Bengal  
Block land & land Reforms Office  
Plot Information



District- Howrah Block-Domjur 0501032

Block-Domjur J.L. No. 032 Thana-Domjur  
Mouza- Classification -  
Bhandardaha Khal Land Area-0.5400

LR Plot No.2949

RS Plot  
no.3453/3690

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
1217/1	Khal	0.0070	0.0000	Becharam Kururi S/O Adhar Address- Bhandardaha	
1245	Khal	0.0083	0.0100	Bhadreswar Kururi S/O Narayan Address- Bhandardaha	For public purpose
1264	Khal	0.0089	0.0100	Bhimchandra Sardar S/O Nanilal Address- Bhandardaha	
1279	Khal	0.0208	0.0100	Bhandar Sardar S/O Krishna Chandra Address- Bhandardaha	
1305	Khal	0.0073	0.0088	Madan Kururi S/O Narayan Address- Bhandardaha	For public purpose
1322	Khal	0.0068	0.0000	Madhusudan Dey S/O Sarat Chandra Address- Bhandardaha	For public purpose

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

For Office Use Only

Page 5 of 11

05/12/2025 11.32 AM

Authenticated  
05/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

পশ্চিমবঙ্গ সরকার

-IX-

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ



-দায়ের তথ্য-

জেলা- হাওড়া ব্লক- ডোমজুড় |০৪০১০১০|  
 মেজা- ভাতারদহ জে.এল.নং- ০৩২ খানা- ডোমজুড়  
 দাগ নং- ২২৪৯ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৪৪০০  
 সাবেক দাগ নং- ০৪৫৩/০৬৯০

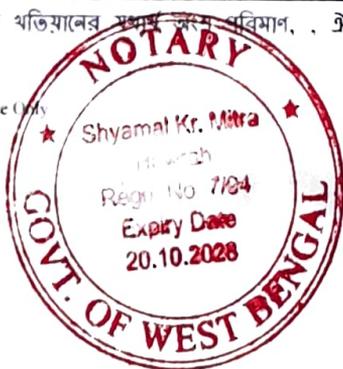
খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১০৩৪/১	খাল	০.০০৬৮	০.০০০০	মনিমোহন দে পিতা-শরত চন্দ্র সাং-নিজ	
১০৭২	খাল	০.০১৫৬	০.০১০০	মান্যবালা নন্দর স্বামী-কালীপদ সাং-নিজ	
১৪১৫	খাল	০.০০২৬	০.০১০০	মোহন নন্দর পিতা-বটকৃষ্ণ সাং-নিজ	
১৫০৩	খাল	০.০০২৬	০.০০০০	রমেশ নন্দর পিতা-বটকৃষ্ণ সাং-নিজ	
১৫৫৮	খাল	০.০২৭৮	০.০১০০	রামপদ সর্দার পিতা-দাস্তুরখি সাং-নিজ	
১৫৬০	খাল	০.০৮৩৩	০.০৫০০	রাসবিহারী শ্রীমানি পিতা-গুরুদাস সাং-পূর্বনওপাড়া	
১৫৭৯	খাল	০.০৮৩৩	০.০১০০	লক্ষন সর্দার পিতা-কৃষ্ণচন্দ্র সাং-নিজ	সাধারণের ব্যবহার্য



*Authentic Copy*  
*০৪/১২/২৫*  
 Block Land & Land Reforms Office  
 Domjur, Howrah

(উল্লিখিত খতিয়ানের সঙ্গত অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only



Page ৬ of ১১

০৪/১২/২০২৫ ০৩:০৩ PM

08 DEC 2025

— X . A —



**Government of West Bengal  
Block land & land Reforms Office  
Plot Information**

District- Howrah	Block- Domjur J.L. NO.	0501032
Block-Domjur	032	Thana-Domjur
Mouza-Bankra	Classificati on -Khal	Land Area-0.5400
LR Plot No.2949		
RS Plot no. 3453/3690		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
1334/1	Khal	0.0068	0.0000	Manimohan Dey S/O Sarat Chandra Address- Bhandardaha	
1372	Khal	0.0156	0.0100	Mannaya Bala Laskar W/O kalipada Address- Bhandardaha	
1415	Khal	0.0026	0.0100	Mohan Naskar S/O Batakrishna Address- Bhandardaha	
1503	Khal	0.0026	0.0000	Ramesh Naskar S/O Batakrishna Address- Bhandardaha	
1558	Khal	0.0278	0.0100	Ramapada Sardar S/O Dasurathi Address- Bhandardaha	
1560	Khal	0.0833	0.0500	Rasbihari Srimani S/O Gurudas Address- Bhandardaha	
1579	Khal	0.0833	0.0100	Lakshman Sardar S/O Krishan Chandra Address- Bhandardaha	For public purpose

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

For Office Use Only

Page 6 of 11

05/12/2025 11.32 AM

*Authenticated*  
09/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্থান আধিকারিকের করণ

-দাগের তথ্য-



জলা- হাওড়া

ব্লক- ডোমজুড়

[০০০২০২২]

মৌজা- ভাওয়ারদহ

জে.এল.নং- ০৩২

খানা- ডোমজুড়

দাগ নং- ২৯৪৯

শ্রেণী- খাল

জমির পরিমাণ(এ)- ০.৪৪০০

সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেদীর বিবরণ	মন্তব্য
১৬০০	খাল	০.০০৩৩	০.০০০০	লক্ষ্মী দে পিতা-বিজয় মাং-নিজ	
১৬২৪	খাল	০.০০২৬	০.০০০০	শংকর বসু পিতা-বটকুশ মাং-নিজ	
১৭৩৫	খাল	০.০৪১৩	০.০২০০	শ্রীমন্ত সর্দার পিতা-ননীলাল মাং-নিজ	
১৭৭৪	খাল	০.০৬২৫	০.০৩০০	সত্যবালা দাসী স্বামী-নিলমণী মাং-নিজ	
১৭৭৮	খাল	০.০০৭০	০.০১০০	সতীশ কড়ুরী পিতা-অধর চন্দ্র মাং-নিজ	সাধারণের ব্যবহার্য
১৮২৩	খাল	০.০৮৩৩	০.০৪০০	সন্তোষ শ্রীমানী পিতা-বঙ্কুবিহারী মাং-নিজ	



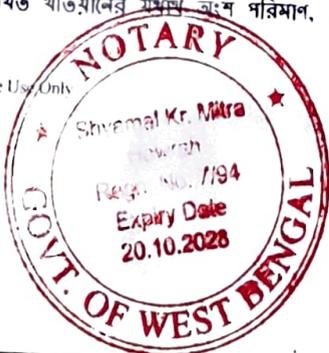
Authenticated  
D=822  
07/11/24

Block Land & Land Reforms Officer  
Domjur, Howrah

সাধারণের ব্যবহার্য

(• উল্লিখিত খতিয়ানের সমস্ত অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে। )

For Office Use Only



Page ৭ of ১১

০৪/১২/২০২৫ ০৩:০৩ PM

0 8 DEC 2025

-18.A-



Government of West Bengal  
Block land & Land Reforms Office  
Plot Information

District- Howrah Block-Domjur 0501032

Block-Domjur J.L. No. 055 Thana-Domjur

Mouza- Bhandardaha Classification - Khal Land Area-0.5400

LR Plot No.2949

RS Plot no.  
3453/3690

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
1600	Khal	0.0033	0.0000	Lakhi Dey S/O Bijay Address- Bhandardaha	
1624	Khal	0.0026	0.0000	Shankar Naskar S/O Bata Krishna Address- Bhandardaha	
1735	Khal	0.0413	0.0200	Srimanta Sardar S/O Nanilal Address- Bhandardaha	
1774	Khal	0.0625	0.0300	Satyabala Dasi S/O Nilmani Address- Bhandardaha	
1778	Khal	0.007	0.0100	Satish Kurari S/O Adhar Chandra Address- Bhandardaha	For public Purpose
1823	Khal	0.0833	0.0400	Santosh Srilmani S/O Banku Bihari Address- Bhandardaha	For public Purpose

Actual Share Area in mentipend khatian, will be considered as share of concerned plot in that Particular Khatian

Authenticated  
05/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

পশ্চিমবঙ্গ সরকার

সমষ্টি কৃষি ও কৃষি সংস্কার আধিকারিকের কার্য

- দায়ের তথ্য -



জেলা- হাওড়া ব্লক- ডোমজুড় [০৪০১০৩০]  
 মৌজা- ভাণ্ডারদহ জে.এল.নং- ০০২ খানা- ডোমজুড়  
 দায় নং- ১১৪১ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৫৪০০  
 মাবেক দায় নং- ০৪৫৩/০৬১০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়ভের/লেসীর বিবরণ	মন্তব্য
১৮৩১	খাল	০.০০১৩	০.০২০০	সন্ন্যাসী নন্দুর পিতা-হরি সাং-নিজ	সাধারণের ব্যবহার্য
১৮৫৯	খাল	০.০০২৫	০.০০০০	সরস্বতি দে পিতা-বিজয় সাং-নিজ	সাধারণের ব্যবহার্য
১৮৬৮	খাল	০.০২৯৮	০.০২০০	সহদেব সর্দার পিতা-ননীলাল সাং-নিজ	সাধারণের ব্যবহার্য
১৮৭৭	খাল	০.০০৮৩	০.০০০০	মাধন কড়ুরী পিতা-নারায়ন সাং-নিজ	সাধারণের ব্যবহার্য
১৮৮৯	খাল	০.০০২৫	০.০০০০	সাবিত্রী দে স্বামী-বিজয় সাং-নিজ	সাধারণের ব্যবহার্য
১৯২৩	খাল	০.০০৮৯	০.০০০০	সুদর্শন সরদার পিতা-ননীলাল সাং-নিজ	সাধারণের ব্যবহার্য



সাধারণের ব্যবহার্য

সাধারণের ব্যবহার্য

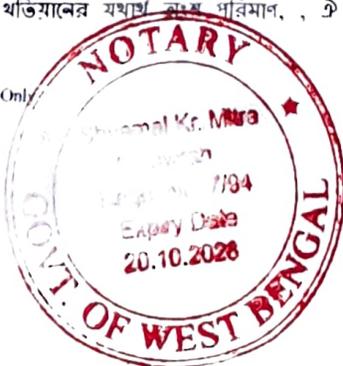
সাধারণের ব্যবহার্য

Authenticated  
 ০১/১২/২৫

District Land & Land Reforms Officer  
 Howrah

(উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হবে।)

For Office Use Only



Page ৮ of ১১

০৪/১২/২০২৫ ০৩:০৩ PM

06 DEC 2025

- 19.A -



Government of West Bengal  
Block land & land Reforms Office  
Plot Information

District- Howrah Block-Domjur 0501032

Block-Domjur J.L. No. 0532 Thana-Domjur

Mouza- Bhandardaha Classification - Khal Land Area-0.5400

LR Plot No.2949

RS Plot no.  
3453/3690

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
1831	Khal	0.0313	0.0200	Sannayasi Naskar S/O Hari Address- Bhandardaha	
1859	Khal	0.0025	0.0000	Saraswati Dey S/O Bijay Address- Bhandardaha	For Public Purpose
1868	Khal	0.0298	0.0200	Sahadev Sardar S/O Nanilal Address- Bhandardaha	
1877	Khal	0.0083	0.0000	Sadhan Kurari S/O Narayan Address- Bhandardaha	For Public Purpose
1889	Khal	0.0025	0.0000	Savitri Dey W/O Bijay Address- Bhandardaha	For Public Purpose
1923	Khal	0.0089	0.0000	Sudarsaha Sardar S/O Nanilal Address- Bhandardaha	

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

Authenticated  
05/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

পশ্চিমবঙ্গ সরকার

স্বত্ব হীন ও স্বত্ব সংস্কার আধিকারিকের করণ

-দায়ের তথ্য-



জেলা- হাওড়া  
 মৌজা- ভাগলপুর  
 দাগ নং- ২২৪৯  
 সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

ব্লক- ডোমজুড়  
 জে.এন.নং- ০৩২  
 শ্রেণী- খাল

থানা- ডোমজুড়  
 জমির পরিমাণ(এ)- ০.৫৪০০

[০৫০১০০২]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১১৫১	খাল	০.০০৭৮	০.০০০০	সুনীল দে পিতা-যোগেশ মাং-নিজ	
১১৫৪	খাল	০.০১৩৯	০.০১০০	সুনীল নন্দর পিতা-দুলাল মাং-নিজ	
১১৬২	খাল	০.০১০৪	০.০০০০	সুন্দরী নন্দর স্বামী-বিনোদ মাং-নিজ	
১১৯৬	খাল	০.০০৭৮	০.০০০০	সুমিত্রা দে পিতা-শরত চন্দ্র মাং-নিজ	
২৬৩০	খাল	০.০৪১৭	০.০২০০	মেনকা সর্দার পিতা-হারু চন্দ্র মাং-নিজ	
২৭৫৯	খাল	০.০০৬৯	০.০০০০	অশোক রায় পিতা-সহদেব মাং-নিজ	
২৭৬০	খাল	০.০০৬৯	০.০০০০	নেশাল রায় পিতা-সহদেব মাং-নিজ	

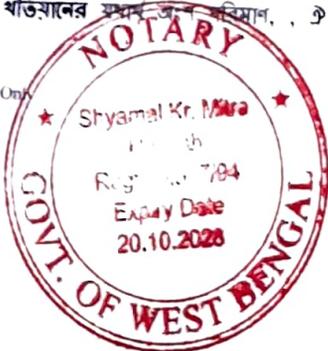


Authenticated  
 05/12/25

Block Land & Land Reforms Officer  
 Domjur, Howrah

(•উল্লিখিত খতিয়ানের স্বত্ব সংস্কার, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only



Page ৯ of ১১

০৪/১২/২০২৫ ০৩:০০ PM

08 DEC 2025

- 20 . A -



**Government of West Bengal  
Block land & land Reforms Office  
Plot Information**

District- Howrah	Block-Domjur	0501032
Block-Domjur	J.L. No. 0532	Thana-Domjur
Mouza- Bhandardaha LR Plot No.2949 RS Plot no. 3453/3690	Classification - Khal	Land Area-0.5400

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
1951	Khal	0.0078	0.0000	Sunil Dey S/O Yogesh Address- Bhandardaha	
1954	Khal	0.139	0.0100	S/O Dulal Address- Bhandardaha	
1962	Khal	0.0104	0.0000	W/O Binod Address- Bhandardaha	
1996	Khal	0.0078	0.0000	Sumitra Dey D/O Sarat Chandra Address- Bhandardaha	
2630	Shali	0.0417	0.0200	Menaka Sardar D/O Haru Chandra Address- Bhandardaha	
2759	Khal	0.0069	0.0000	Ashok Roy S/O Sahadev Address- Bhandardaha	
2760	Khal	0.0069	0.0000	Nepal Roy S/O Sahadev Address- Bhandardaha	

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

Authenticated  
05/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

- 2X -

পশ্চিমবঙ্গ সরকার  
স্ট্যাম্প তুমি ও তুমি সংস্কার আধিকারিকের করণ  
-দাগের তথ্য-



জেলা- হাওড়া ব্লক- ডোমজুড [০৫০১০৩২]  
মৌজা- ভাগৱদহ জে.এল.নং- ০৩২ খানা- ডোমজুড  
দাগ নং- ২১৪৯ শ্রেণী- খাল জমির পরিমাণ(এ)- ০.৫৪০০  
সাবেক দাগ নং- ৫৪৫৩/৩৬৯০

খতিয়ান নং শ্রেণী অংশ অংশ পরিমাণ(এ) রায়ভের/লেসীর বিবরণ মন্তব্য

২৭৬১	খাল	০.০০৭০	০.০০০০	গোপাল রায় পিতা-সহদেব মাং-নিজ	
২৭৬২	খাল	০.০০৭০	০.০১০০	মোহন রায় পিতা-সহদেব মাং-নিজ	
২৮৭৫	খাল	০.০০১০	০.০০১২	অশোক কড়ুরী পিতা-মদন (মৃত) মাং-পূর্ণান্নগাড়া	
৪৬১৫	খাল	০.০০০৪	০.০০১৬	মীনা চৌধুরী (নস্বর) স্বামী-বাবলু চৌধুরী মাং-ভাগৱদহ,ডোমজুড,হাওড়া	মাধারনের ব্যবহার্য
৪৬১৭	খাল	০.০০০৫	০.০০১৭	নমিতা শ্রীবাস্তব (নস্বর) স্বামী-বিজয় শ্রীবাস্তব মাং-নিজ	
৪৬১৮	খাল	০.০০০৪	০.০০১৬	লাবিনা গাসুলী (নস্বর) স্বামী-সুরত নস্বর মাং-ভাগৱদহ,ডোমজুড,হাওড়া	
৪৬১৯	খাল	০.০০০৫	০.০০১৭	পাধু নস্বর পিতা-মদন মোহন নস্বর মাং-ভাগৱদহ,ডোমজুড,হাওড়া	

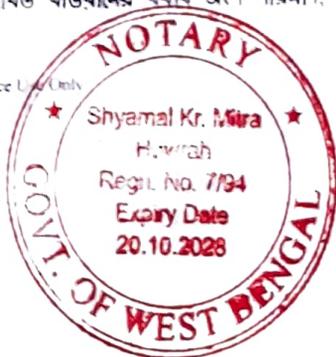


*Authenticated*  
*05/12/25*

Block Land & Land Reforms  
Domjur, Howrah

(•উল্লিখিত খতিয়ানের সম্বন্ধে অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only



Page ১০ of ১১

০৪/১২/২০২৫ ০২:৫২ PM

08 DEC 2025

— XI . A —

Government of West Bengal  
Block land & land Reforms Office  
Plot Information



District- Howrah	Block-Domjur	0501032
Block-Domjur	J.L. No. 0832	Thana-Domjur
Mouza- Bhandardaha LR Plot No.2949	Classification - Khal	Land Area-0.5400
RS Plot no. 3453/3690		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
2761	Khal	0.0070	0.0000	Gopal ROy S/O Sahadev Address- Bhandardaha	
2762	Khal	0.0070	0.0100	Mahanta Roy S/O Sahadev Address- Bhandardaha	
2875	Khal	0.0010	0.0012	Ashok Kurari S/O Madan Address- Bhandardaha	For Public Purpose
4615	Khal	0.0004	0.0016	Mina Chowdhury (Naskar) W/O Bablu Chowdhury Address- Bhandardaha	
4617	Khali	0.0005	0.0017	Namita Srivastav (Naskar) W/O Bijay Srivastav Address- Bhandardaha	
4618	Khal	0.0004	0.0016	Labina Ganguly (Naskar) W/O Subrata Naskar Address- Bhandardaha	
4619	Khal	0.0005	0.0017	Pappu Naskar S/O Madan Mohan Naskar Address- Bhandardaha	

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জলা- হাওড়া  
 মোজা- ভাগারদহ  
 দাগ নং- ২৯৪৯  
 সাবেক দাগ নং- ৩৪৫৩/৩৬৯০

ব্লক- ডোমজুড়  
 জে.এল.নং- ০৩২  
 প্রেনী- খাল

খানা- ডোমজুড়  
 জমির পরিমাণ(এ)- ০.৫৪০০

[০৫০১০৩২]

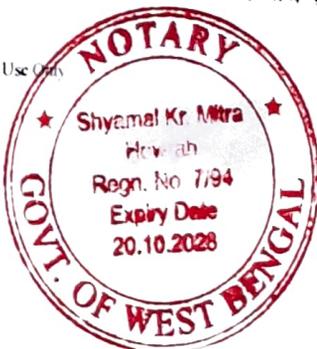
খতিয়ান নং	প্রেনী	অংশ	অংশ পরিমাণ(এ)	রায়ভের/লেসীর বিবরণ	মন্তব্য
৪৬২০	খাল	০.০০০৪	০.০০১৭	প্রতিমা কৃষ্ণমূর্তি (নস্বর) স্বামী-দেবেন্দ্র কৃষ্ণমূর্তি সাং-নিজ	
৪৬২১	খাল	০.০০০৪	০.০০১৭	মলিনা নস্বর স্বামী-তমাল নস্বর সাং-ভাগারদহ, ডোমজুড়, হাওড়া	
৫২০২	খাল	০.০১০৪	০.০০৫০	শোভা সর্দার স্বামী-জয়দেব সাং-নিজ	
৫২০৩	খাল	০.০১০৪	০.০০৫০	মদন সর্দার পিতা-জয়দেব সাং-নিজ	
৬৫১৮	খাল	০.০০১৩	০.০০০০	পার্বতী নস্বর স্বামী-অসিত নস্বর সাং-নিজ	
৬৫১৯	খাল	০.০০১৩	০.০০০০	রিয়া নস্বর পিতা-অসিত নস্বর সাং-নিজ	
		১.০৯৪৫	০.৫		



*Authenticated*  
*Dr. S. S.*  
*05/12/25*  
 Block Land & Land Reforms Office  
 Domjur, Howrah

(• উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে। )

For Office Use Only



Page ১১ of ১১

০৪/১২/২০২৫ ০২:৫১ PM

U 8 DEC 2025

— 28. A —

Government of West Bengal  
Block land & land Reforms Office  
Plot Information



District- Howrah Block-Domjur 0501032  
Block-Domjur J.L. No. 0532 Thana-Domjur  
Mouza- Bhandardaha Classification - Khal Land Area-0.5400  
LR Plot No.2949  
RS Plot no. 3453/3690

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
4620	Khal	0.0004	0.0017	Pratima Krishna Murti ( Naskar) W/O Debendra Krishna Murti Address- Bhandardaha	
4621	Khal	0.0004	0.0017	Malina Naskar W/O Tamal Naskar Address- Bhandardaha	
5202	Khal	0.0104	0.0050	Shoba Sardar W/O Jaydeb Address- Bhandardaha	
5203	Khal	0.0104	0.0050	Madan Sardar S/O Jaydeb Address- Bhandardaha	
6518	Khali	0.0013	0.0000	Parbati Naskar S/O Asit Naskar Address- Bhandardaha	
6519	Khal	0.0013	0.0000	Riya Naskar S/O Asit Naskar Address- Bhandardaha	

Actual Share Area in mentioend khatian, will be considered as share of concerned plot in that Particular Khatian

For Office Use Only

Page 11 of 11

05/12/2025 11.32 AM

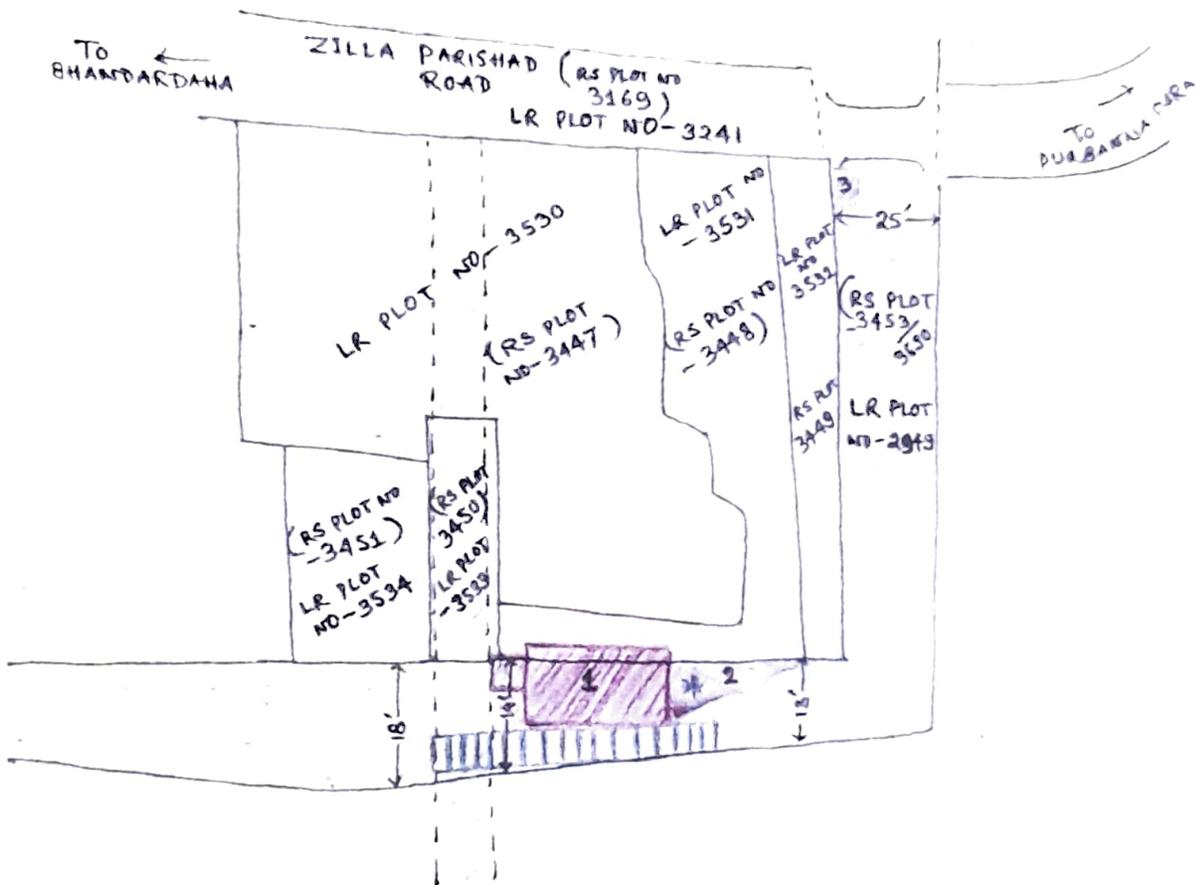
Authenticated  
Dason  
05/12/25  
Block Land & Land Reforms Office  
Domjur, Howrah

- 20 -

MOUZA - BHANDARDAHA  
J.L NO - 32  
P.S - DOMJUR

( HAND SKETCH MAP )  
NOT TO SCALE

Bagdiburi khal [ RS PLOT NO - 3453/3690  
LR PLOT NO - 2949  
Total Area - 0.54 Acre ]



-  Encroachment
  -  Existing village path
  -  Culvert over water channel. [85' x 4']
  -  Electric Pole.
1. ICDS Building (Roof, one storied 10.5' x 60'), Tube well
  2. Earth filling (39' x 10' = 390 sq. ft)
  3. Shiv Mandir (16 sq. ft)

Ranib Cmt  
27.11.2025  
Asst. Director & T.A  
of the ADM & D.L. Ho, Howrah

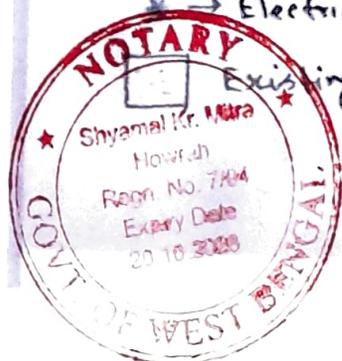
Asit Kumar Ghosa

Revenue Inspector  
Mahiary-2  
Gram Panchayat

27/11/25

Amor Chakraborty  
27-11-2025

Revenue Inspector  
Gram-1 Gram Panchayat



08 DEC 2025

20 - 24 -



**NOTARY**  
 Shyamal Kr. Mitra  
 Howrah  
 Regn No 7164  
 Expiry Date  
 20.10.2028  
**GOVT. OF WEST BENGAL**

*Handwritten signature*  
 Block Land & Land Reforms Officer  
 Domjur, Howrah

MUZAR  
 BHAKHARDAH  
 ST. No - 332  
 PS - DOMJUR

00 DEC 2025



Latitude: 22.615453  
 Longitude: 88.233136  
 Elevation: 14.73±1.03 m  
 Accuracy: 6.159 m  
 Time: 11-25-2025 16:14  
 Note: bagdiburi khal encroachment

08 DEC 2025





Latitude: 22.615398  
 Longitude: 88.232901  
 Elevation: 14.73±1.09 m  
 Accuracy: 5.679 m  
 Time: 11-25-2025 16:13  
 Note: bagdiburi khal encroachment



06 DEC 2025

Powered by Notexam

~~323~~ - X -



Latitude: 22.615942  
 Longitude: 88.233247  
 Elevation: 16.83±1.02 m  
 Accuracy: 24.21 m  
 Time: 11-25-2025 16:09  
 Note: bagdiburi khal encroachment



08 DEC 2025

Power: 10/10/2025



Latitude: 22.615887  
Longitude: 88.233243  
Elevation: 14.53±1.21 m  
Accuracy: 23.78 m  
Time: 11-25-2025 16:09  
Note: bagdiburi khal encroachment

NOTARY  
SAYMAJIT MISHRA  
6/11/2025  
20/10/2028  
WEST BENGAL  
GOVERNMENT

06 DEC 2025



GOVERNMENT OF WEST BENGAL  
OFFICE OF THE SUB - DIVISIONAL OFFICER  
SADAR, HOWRAH

Memo No. 3259/25/SS(c)

Date: 05/12/2025

To  
The Child Development Project Officer,  
Domjur ICDS Project,,Howrah

Subject: Shifting of ICDS Centre from Encroached Portion of Bagdibudi Khal in Compliance with the Order of the Hon'ble National Green Tribunal

In compliance with the directions of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, issued in OA No. 210/2024/EZ dated 09.10.2025, wherein the Hon'ble Tribunal has directed the District Magistrate, Howrah to take necessary action for removal of encroachments and remediation of the environmental grievance, you are hereby informed of the following:

On the basis of the report submitted by the Block Land and Land Reforms Officer, Domjur, it has been ascertained that an ICDS Centre is presently functioning on an encroached portion of Bagdibudi Khal, which is required to be restored as part of the environmental remediation process.

Land Schedule:

District: Howrah, Police Station: Domjur, Mouza: Bhandardaha, JL No.: 32, LR Plot No.: 2949, RS Plot No.: 3453, 3690

Classification: Khal

In view of the above and to ensure compliance with the directions of the Hon'ble Tribunal regarding removal of encroachments and restoration of the Khal for environmental grievance remediation, you are requested to:

- Identify an alternative and suitable location for shifting the ICDS Centre;
- Initiate necessary steps for relocation of the Centre from the encroached land;
- Ensure that the entire process is completed within **15/12/2025**.

You are further requested to submit a compliance report to this office immediately upon completion, so that the same may be placed before the competent authority in compliance with the NGT order.

**This may be treated as MOST URGENT.**

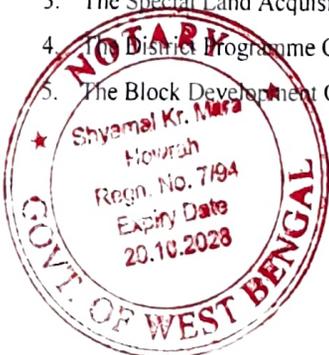
  
Sub-Divisional Officer  
Sadar, Howrah

Memo No. 3259/1(5)/25/SS(c)

Date: 05/12/2025

Copy forwarded to:

1. The District Magistrate, Howrah kind information.
2. The Additional District Magistrate (LR) and District Land & Land Reforms Officer, for kind information.
3. The Special Land Acquisition Officer (HIT) for information.
4. The District Programme Officer, ICDS, Howrah for information.
5. The Block Development Officer, Domjur for information with a request to ensure smooth compliance.



08 DEC 2025

  
Sub-Divisional Officer  
Sadar, Howrah  
Sub-Divisional Officer  
Sadar, Howrah



GOVERNMENT OF WEST BENGAL  
OFFICE OF THE SUB - DIVISIONAL OFFICER  
SADAR, HOWRAH

**Memo No. 3266/25/SS(C)**

**Date: 05/12/2025**

To:  
The Pradhan  
Makardaha 1 Gram Panchayat  
Domjur, Howrah

Subject: Compliance with the Order of the Hon'ble National Green Tribunal in OA No. 210/2024/EZ dated 09.10.2025 – Removal of Encroachment on Bagdibudi Khal

In compliance with the directions of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, issued in Original Application No. 210/2024/EZ dated 09.10.2025, you are hereby requested to take necessary action for removal of the encroachment over Bagdibudi Khal, as identified in the report submitted by the Block Land & Land Reforms Officer, Domjur.

As per the said report, the encroachment has been caused by the Shib Mandir and by one Sri Saikat Pandit, S/O-Muleswar Pandit who has encroached upon a portion of the Khal. Necessary prior notice must be issued to the Mandir Committee and the said person before initiating eviction action.

The land schedule involved is as under:

District: Howrah, Police Station: Domjur, Mouza: Bhandardaha, JL No.: 32, LR Plot No.: 2949, RS Plot No.: 3453/3690, Classification: Khal

You are hereby requested to ensure removal of the said encroachment and undertake necessary steps for remediation of the environmental grievance within the stipulated time.

The entire process must be completed on or before **15.12.2025** and an action taken report be submitted to the undersigned immediately upon completion.

**This is to be treated as MOST URGENT.**

**Encls: As stated above.**

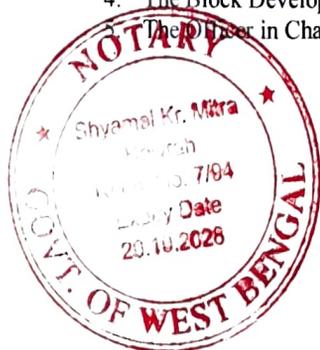
Sub – Divisional Officer  
Sadar, Howrah

**Memo No. 3266/1(5)/25/SS(C)**

**Date: 05/12/2025**

Copy forwarded to:

1. The District Magistrate, Howrah kind information.
2. The Additional District Magistrate (LR) and District Land & Land Reforms Officer, for kind information.
3. The Special Land Acquisition Officer (HIT) for information.
4. The Block Development Officer, Domjur for information with a request to ensure smooth compliance.
5. The Officer in Charge, Domjur Police Station with a request to ensure smooth compliance.



08 DEC 2025

Sub – Divisional Officer  
Sadar, Howrah

157

- 31 -

327

R-5



Government of West Bengal

## Office of the Executive Engineers

### Lower Damodar Construction Division, Irrigation & Waterways Directorate

Fuleshwar, Uluberia, Howrah - 711316, E-mail: ee1ldcd@gmail.com, Phone: 033-26610311

Memo No : 3199

Date : 05.12.2025

To  
The District Magistrate,  
Howrah.

**Subject:** Report with reference to O.A. No. 210/2024/EZ in the matter of Mrs. Nandini Chakravarty  
-Vs.-the State of West Bengal & Ors

Madam,

With reference to the above subject and correspondence, I am submitting the following report for your kind perusal:

1. The location in question is a low-lying area and is prone to the accumulation of storm water during seasons of heavy rainfall. There exists a local drainage khal, maintained by the local Gram Panchayat, which carries drainage water to the north of Mrs. Nandini Chakravarty's premises and outfalls into Branch Channel V of the Howrah Drainage Channel, which is maintained by the Irrigation & Waterways Department (I&WD), GoWB. From there, the water is ultimately discharged into the Hooghly River via the Howrah Drainage Channel.
2. A series of phased drainage improvement works are being undertaken by the I&WD to ensure the quick disposal of floodwater. Recently, the entire 12.5 km stretch of the Howrah Drainage Channel was desilted, resulting in significantly faster disposal of storm water during the heavy rainfall observed in August of this year.
3. A proposal for the de-siltation of Branch Channel V is also under active consideration by the I&WD to improve the drainage carrying capacity of the khal. Simultaneously, the existing drainage channel outfalling to Branch Channel V is being periodically cleared by the Makardah G.P. to remove flow obstructions. Similarly, floating obstructions in Branch Channel V are cleared periodically by the I&WD under the Annual Maintenance Contract. Further improvements are anticipated once the desiltation of the Branch Channel is completed.

Recent photographs depicting the clearing of the local khal by Makardah GP and the desiltation of the Howrah Drainage Channel by I&WD are enclosed herewith for your kind perusal.

This is submitted for your information and necessary further action, please

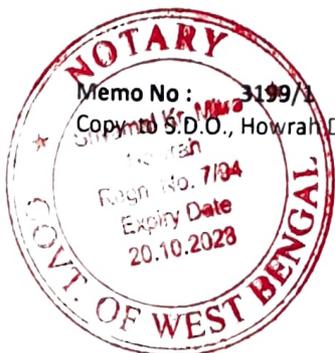
Yours faithfully

Executive Engineer -I

Lower Damodar Construction Division

Executive Engineer -I

Lower Damodar Construction Division



Date : 05.12.2025

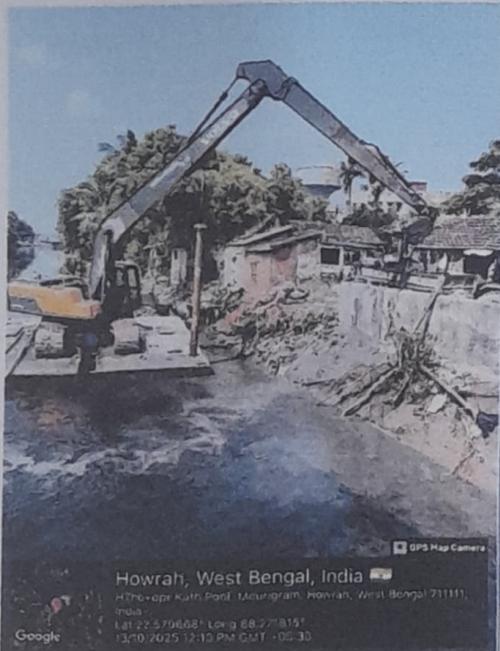
Copy to S.D.O., Howrah Drainage Sub-Division, I&W Dte, Nazirgunj, Howrah

06 DEC 2025

Excavation work of the local khal drain by Makardaha-I G.P , Domjur Block



Excavation work of Howrah Drainage Channel by I&W Deptt



NOT  
 Shyan  
 R  
 Expiry Date  
 20.10.2028  
 GOVT. OF WEST BENGAL

08 DEC 2025

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA

O. A. NO. 210/2024/EZ

In The Matter of:

Nandini Chakravarty

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NUMBER 01, THE  
DISTRICT MAGISTRATE &  
COLLECTOR, HOWRAH

Sri Rajib Ray

Advocate

For The State of West Bengal